

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA.No.307/KB/2017

C.P.No. 142/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company	Amigo Trexim Pvt.Ltd. & Ors.		
Under Section	391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

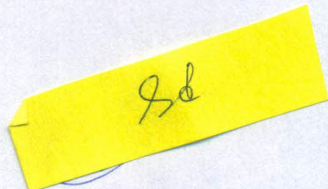
Mrs. Manji Shutein, Adv. Petitioner Am

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 12/01/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)